

11

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C/P(IB) No.177/9/HDB//2017
NAME OF THE COMPANY	KPR Industries (India) Ltd
NAME OF THE PETITIONER(S)	Crompton Greaves Consumer Electricals Ltd
NAME OF THE RESPONDENT(S)	KPR Industries (India) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Neeraj . U	Advocate	9849494321	Neeraj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E. Venkateswara Reddy	Advocate	9866836554	Reddy

**Sl. No. 11.**

Date of hearing: 22.09.2017

CP(IB) No.177/9/HDB/2017

KPR Industries (India) Ltd.

**ORDER**

Heard Shri. U. Neeraja. learned counsel for the petitioner and Shri. E. Venkateswar Reddy learned counsel for the respondent.

The learned counsel for the petitioner has submitted that Shri. Hemanth, Senior Council could not attend due to some problem.

The matter is posted on 25.09.2017



**Member (Technical)**



**Member (Judicial)**